

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3.I.A. 359/2024
IN
C.P. (IB)-3806(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: ISMT Limited

VS

Asmi Metal Products Pvt.Ltd..

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 359/2024

Adv. Surekha Yadav a/w Adv. Avinash R. Khanolkar for the Liquidator/Applicant is present. Neither soft nor hard copy of the Application is available with this Bench. Liquidator is directed to ensure the availability of the soft copy as well as hard copy of the application before the next date of hearing. List on **18.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)